

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 231 of 2016 & IA No. 495 of 2016 and
Appeal No. 399 of 2017 & IA No. 1164 of 2017**

Dated: 10th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Appeal No. 231 of 2016 & IA No. 495 of 2016

**M/s Jodhpur Vidyut Vitran Nigam Limited & Anr. Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta
Mr. Suneel Bansal

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.1
Mr. P.N. Bhandari for R.2

Appeal No. 399 of 2017 & IA No. 1164 of 2017

**M/s Jodhpur Vidyut Vitran Nigam Limited & Anr. Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta
Mr. Suneel Bansal

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.1
Mr. P.N. Bhandari for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **17.01.2019.**

(S. D. Dubey)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson